

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 932 OF 2017 IN
DFR NO. 3433 OF 2017**

Dated: 8th November, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Saikumar
Ms. Nikita Chaukse
Ms. Soumya Saikumar
Counsel for the Respondent(s) :

ORDER

It is noticed that there are some errors in the appeal. The learned counsel for the appellant requests one weeks' time to cure these errors. Permission is granted to cure the errors.

List the matter on **13.11.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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